

**Proposal to Open a Broadcasting Station at Narnaul in Haryana**

8260. SHRI MANOHAR LAL SAINI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal to open a broadcasting station at Narnaul in Haryana State;

(b) if so, whether a decision has been taken in this behalf; and

(c) when the said station is likely to be commissioning?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir. The entire Narnaul district is presently well served by the A.I.R. stations at Rohtak and Delhi.

(b) and (c): Do not arise.

**Large Industrial Houses Owning Dailies and Weeklies**

8261. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of the large Industrial Houses owning or managing 'Dailies' or Weeklies or periodical and journals indicating the names thereof; and

(b) what is the amount of expenditure incurred by each of these large industrial houses on advertisement of their products in their own papers or those managed by them?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI) (a): A statement is attached.

(b) These industrial houses as also the newspapers concerned are in the private sector and this Ministry do not have the information.

**Statement**

Name of the Large Industrial House	Dailies/Periodicals published by the Industrial House
1. Andhra Prabha Private, Ltd.	1. Andhra Prabha, Telugu Daily, Vijayawada. 2. Kannada Prabha, Kannada Daily, Bangalore. 3. Andhra Prabha, Telugu Daily, Bangalore.
2. Kirlosker Brothers, Poona	1. Manohar, Marathi Weekly, Pune. 2. Kirlosker, Marathi Monthly, Pune. 3. Sree, Marathi Monthly, Pune. 4. Balwadi, Marathi Annual, Pune.
3. Indian Express Newspapers (Bombay) Private Limited	1. Lok Satta, Marathi Daily, Bombay. 2. Sunday Lok Satta, Marathi Weekly, Bombay. 3. Indian Express, English Daily, Bombay. 4. Sunday Standard, English Weekly, Bombay. 5. Indian Express, English Daily, Ahmedabad. 6. Sunday Standard, English Weekly, Ahmedabad.

Name of the Large Industrial House	Dailies/Periodicals published by the Industrial House
4. Indian Express (Madurai) Private Limited	7. Financial Express, English Daily, Bombay. 8. Financial Express, English Daily, New Delhi. 9. Loka Prabha, Marathi Weekly, Bombay. 10. Screen, English Weekly, Bombay. 11. Screen, English Weekly, Madras. 12. Screen, English Weekly, Delhi. 13. Aas Pas, Hindi Weekly, Delhi. 14. Indian Express, English Daily, New Delhi. 15. Sunday Standard, English Weekly, New Delhi. 16. Indian Express, English Daily, Chandigarh. 17. Sunday Standard, English Weekly, Chandigarh.
	1. Indian Express, English Daily, Bangalore. 2. Sunday Standard, English Weekly, Bangalore. 3. Indian Express, English Daily, Cochin. 4. Sunday Standard, English Weekly, Cochin. 5. Indian Express, English Daily, Madras. 6. Sunday Standard, English Weekly, Madurai. 7. Indian Express, English Daily, Madurai. 8. Sunday Standard, English Weekly, Madurai. 9. Indian Express, English Daily, Vijayawada. 10. Sunday Standard, English Weekly, Vijayawada. 11. Dinamani, Tamil Daily, Madurai. 12. Dinamani, Tamil Daily, Madras. 13. Indian Express, English Daily, Hyderabad. 14. Sunday Standard, English Weekly, Hyderabad. 15. Dinamani Kadir, Tamil Weekly, Madras.
5. Traders Private Limited	1. Jansatta, Gujarati Daily, Ahmedabad. 2. Loksatta, Gujarati Daily, Baroda. 3. Nutan Gujarati, Gujarati Weekly, Ahmedabad. 4. Jansatta, Gujarati Daily, Rajkot. 5. Rang Tarang, Gujarati Monthly, Ahmedabad.

- |  |  |
|--|--|
| <p>6. Associated Publishers (Madras) Limited.</p> <p>7. Newspaper Limited . . . . .</p> <p>8. Capital Limited . . . . .</p> <p>9. Eastern Economist Limited . . . . .</p> <p>10. Tamil Nadu . . . . .</p> <p>11. Navhind Papers and Publications Private Limited, Goa.</p> <p>12. Chowgule &amp; Company Private Limited, Goa.</p> | <p>6. Chandni, Gujarati Monthly, Ahmedabad.</p> <p>7. Rang Prabha, Gujarati Weekly, Baroda.</p> <p>1. Mail, English Daily, Madras.</p> <p>1. Bharat, Hindi Daily, Allahabad.</p> <p>1. Capital, English Weekly. Calcutta.</p> <p>1. Eastern Economist, English Weekly, Delhi.</p> <p>1. Tamil Nadu, Tamil Weekly, Madras.</p> <p>1. Navhind Times, English Daily, Panaji.</p> <p>2. Nava Prabha, Marathi Daily, Panaji.</p> <p>1. Gomantak, Marathi Daily, Panaji.</p> |
|--|--|

**Price of Plant and Machinery paid by M/s Pharmed**

8262. SHRI MOTIBHAI R. CHAUDHARY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) when did India Schering purchase the factory of M/s. Pharmed and whether their entire machinery was purchased and if so, the price of plant and machinery paid by India Schering; details of equipment installed subsequently year-wise for the production of various bulk drugs and formulations;

(b) when did India Schering become an organised sector unit i.e. when did they cross the limit of Rs. 10 lacs investment in plant and machinery; whether the company applied to Government for grant of COB licence at that time; if not, the reasons therefor; and

(c) how they have been authorised to produce their own formulations with machinery of Pharmed which was purchased by them and what happened to the products which Pharmed was manufacturing on that machinery?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) M/s. Indian Schering had purchased the entire factory of M/s. Pharmed in October, 1970 at a price of Rs. 60 lakhs which included Rs. 21 lakhs for plant and machinery and Rs. 5 lakhs for equipment. The details of equipments installed subsequently by M/s. Indian Schering for the manufacture of Drugs and Pharmaceuticals is being collected and will be laid on the Table of the House.

(b) After acquiring the factory of M/s. Pharmed in October, 1970, M/s. Indian Schering became a DGTU unit. However, no COB licence was required by them since prior to that they were not manufacturing any drug item themselves.

(c) No such approval has been accorded to M/s. Indian Schering. In fact, when it came to the notice of this Ministry that they are manufacturing certain drug items under authorisation of doubtful validity under I (D&R) Act, action was taken in 1977, after consulting with other concerned authorities including Ministry of Law, to stop release of canalised raw materials